

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 34188/2019

THE STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

ROOKANA

Respondent(s)

(FOR ADMISSION and I.R. and IA No.150902/2019-CONDONATION OF DELAY IN FILING and IA No.150904/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.150905/2019-EXEMPTION FROM FILING O.T.

IA No. 150902/2019 - CONDONATION OF DELAY IN FILING

IA No. 150904/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 150905/2019 - EXEMPTION FROM FILING O.T.)

Date : 09-01-2020 These matters were called on for hearing today.

For Petitioner(s)

Mr. Gopal Singh Chauhan, Adv.

Mr. Rajeev Kumar Dubey, Adv.

Mr. Ashwin Mishra, Adv.

Mr. Kamlendra Mishra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the petitioner to take fresh steps alongwith fresh and complete address of the sole respondent within two weeks.

List again on 31.3.2020.

ANIL LAXMAN PANSARE
Registrar